

**आयकर अपीलीय अधिकरण "एफ" न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**"F" BENCH, MUMBAI**

**माननीय श्री छल्ला नागेन्द्र प्रसाद, न्यायिक सदस्य एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।**  
**BEFORE HON'BLE SHRI C.N. PRASAD, JM AND**  
**HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
**(Hearing Through Video Conferencing Mode)**

आयकर अपील सं./ I.T.A. No.7674/Mum/2019  
**(निर्धारण वर्ष / Assessment Year: 2015-16)**

<b>Vinay G. Kamat</b> Comm. Block 1, Shree Sai Samarth Apts. Gogte Wadi, Goregaon (E) Mumbai-400 063	<b>बनाम/ Vs.</b>	<b>DCIT-4(2)</b> Air India Building Nariman Point Mumbai-400 021.
<b>PAN/TAN: AADPK-3175-D</b>		
(अपीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

<b>Assessee by</b>	:	Withdrawal letter dated 15.04.2021
<b>Revenue by</b>	:	Shri Rajesh Yadav-Ld. DR

सुनवाई की तारीख/ <b>Date of Hearing</b>	:	21/06/2021
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	21/06/2021

**आदेश / O R D E R**

**Per Manoj Kumar Aggarwal (Accountant Member)**

1. The registry placed on record assessee's letter dated 15/04/2021 wherein it has been submitted that the assessee has opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and therefore, seeks withdrawal of the appeals. The same was not objected to by Ld. DR.
2. In view of foregoing, the assessee's appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal, in

case the declaration filed under the scheme is not accepted, for whatever reasons.

3. The appeal stands dismissed as withdrawn.

*Order pronounced on 21<sup>st</sup> June, 2021.*

**Sd/-**

**(C.N. Prasad)**

न्यायिक सदस्य / **Judicial Member**

**Sd/-**

**(Manoj Kumar Aggarwal)**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 21/06/2021  
Sr.PS, Jaisy Varghese

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)**  
**आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**